

थी। 1965 में उमने निविदा-पूछताछ के जवाब में अपने भाव प्रस्तुत नहीं किये थे, क्योंकि उसने माडल एम-8 के टाइपराइटरों का चिनिर्माण बन्द कर दिया था। अक्तूबर, 67 में उसने अपने अंग्रेजी टाइपराइटर के नए माडल के लिए भाव भेजे। उस द्वारा प्रस्तुत किए गए मूल्य उचित समझे गए और फिर प्रति-प्रस्ताव भेजे गए। परन्तु फर्म द्वारा प्रति-प्रस्ताव स्वीकार न किया गया, इस लिए उसे दर-उठेके पर नहीं लाया जा सका। फिर उस फर्म ने अप्रैल 1969 में जारी की गई निविदा-पूछताछ के जवाब में अपने भाव नहीं भेजे, क्योंकि वह एक नया माडल तैयार करने की उम्मीद कर रही थी। किन्तु आज तक इस माडल के लिए प्रस्ताव प्राप्त नहीं हुआ है।

Enforcement of house rent control in Tripura

4520. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is no law in force in the Union Territory of Tripura to control the rent of the houses leased to tenants by the landlords; and

(b) if so, the reasons for such a vacuum in the law and the steps proposed to be taken to enforce proper law in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) and (b). the requisite information is being collected and will be placed on the Table of the House.

Degree of A.B.M.S. (Tibiya College Delhi)

4521. SHRI NIHAL SINGH : Will the Minister of HEALTH AND

FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the degree of A.B.M.S. offered to the students by Tibiya College, Delhi is equivalent to the M.B.B.S. ;

(b) whether it is also a fact that students having the degree of A.B.M.S. are equally graded in Government services;

(c) if answers to Parts (a) and (b) be in the negative, the reasons therefor ;

(d) whether any proposal of making A.B.M.S. and MBBS equivalent is under consideration; and

(e) if so, the detail thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). No. The degree of A.B.M.S. has not so far been conferred by the Examining Body and the quest on of its equivalence to the M.B.B.S. degree does not arise.

(c) A.B.M.S. is a degree in Ayurvedic medicine. As such, persons possessing the A.B.M.S. degree will be treated equivalent to other Ayurvedic graduates from the various Universities.

(d) and (e). Do not arise.

Appointment of Committee to study use of scraps residues and waste products from metals

4522. SHRI CHENGALRAYA NAIDU: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have set up a Committee to study various aspects of using scraps, residues and waste products from metals so as to reduce India's import of non-ferrous metals from abroad; and

(b) if so, the terms of reference of the Committee and its scope of functions and when the Committee will submit its report in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY):

(a) The Advisory Council on Non-Ferrous Metals had appointed a Committee to look into the recovery of secondary non-ferrous metals. This Committee is collecting details of availability of scrap and will suggest various possible measures for recovery of metallic values from residues and wastes in the country.

(b) The terms of reference of the Committee are :

- (1) Study of the potential of the scrap generation in the country.
- (2) Position of utilisation of the scrap at present.
- (3) Methods of collection of scrap and further scope of improvement.
- (4) Classification of various types of scrap.
- (5) Position of the facilities for refining of scrap and residues in the country and scope for further improvement.
- (6) Suggestion for better and greater utilisation of scrap in the country. The Committee is expected to submit its report in four to five months.

Settlement of ex-servicemen in border areas

4523: **SHRI P.C. ADICHAN :**
SHRI HIMATSINGKA :

Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal to settle ex-servicemen in the border areas, especially in Jammu and Kashmir (including Ceasefire line), NEFA and Nagaland for ensuring security of the borders; and

(b) if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : (a) and (b). The Central Government welcome and have been encouraging the resettlement of ex-servicemen in border areas. Various schemes in this connection are under consideration of the State Governments and the Union Territories.

The above question was recently discussed at a conference of the Chief Secretaries of States. It was concluded that scope for resettlement on the borders existed in some States like Gujarat, Rajasthan, Himachal Pradesh and NEFA, while in other States including Jammu & Kashmir and Nagaland, the scope was very limited. The States and Union Territories, have, however, agreed to undertake detailed surveys before the schemes are taken in hand. It will not be in the public interest to disclose the details of the schemes.

रति रोग

4524. श्री भारत सिंह चौहान : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नवम्बर, 1970 में राजस्थान में हुए इंडियन मारेल एण्ड सोशल हैल्थ आर्गनाइजेशन के सम्मेलन में यह बताया गया था कि भारत में प्रति वर्ष लगभग दो करोड़ आदमी रति रोग से ग्रस्त होते हैं ; और

(ख) यदि हाँ, तो इसके प्रति सरकार की क्या प्रतिक्रिया है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय